

Sl. No.	States	Year 2018
26.	Odisha	NA
27.	Puducherry	NA
28.	Punjab	17
29.	Rajasthan	1
30.	Sikkim	NA
31.	Tamil Nadu	1
32.	Telangana	3
33.	Tripura	NA
34.	Uttar Pradesh	30
35.	Uttarakhand	16
36.	West Bengal	NA

NA- Not available.

Steps to prevent occurrence of forest fires

2767. SHRI HISHEY LACHUNGPA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) details of forest fire incidents occurring in different parts of the country in the last three years;
- (b) whether any steps are being planned by Government to prevent the occurrence of forest fires in different parts of the country;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) Forest Fire occurs every year during summer due to various natural and anthropogenic reasons including accumulation of inflammable materials such as dry leaves, twigs, pine needles etc. Forest Survey of India (FSI), Dehradun, disseminates the satellite based forest fire alerts to the State Forest Departments and other registered users whenever forest fires are detected. The data regarding forest fire incidents occurring in different parts of the country is not maintained in this Ministry. However, the details of forest fire alerts issued to all State/

Union Territory Forest Departments by Forest Survey of India, Dehradun (FSI) during the last three years is given in Statement-I (*See below*).

(b) and (c) The Ministry has issued National Action Plan on Forest Fire in April 2018 and circulated to all State/UT Governments for taking appropriate action for effective prevention and management of forest fire accordingly.

The Ministry supports the efforts of State/Union Territory Governments in prevention and control of forest fire by providing financial assistance for various forest fire prevention and management measures. For prevention of forest fire, awareness camps are organized and adequate publicity is done by the State Forest Department as per the plan. Other prevention and control measures includes creation and maintenance of fire lines in forest areas, engagement of fire watchers, creation of water storage structures in forest areas, strengthening of forest infrastructure, procurement of firefighting equipments, soil and moisture Conservation works in high risk areas, incentivizing villages/communities for protection against forest fire etc. under the Centrally Sponsored Forest Fire Prevention and Management Scheme.

The details of fund released to State/UT Governments for various forest protection measures including forest fire prevention and management under the erstwhile Intensification of Forest Management Scheme and the ongoing Forest Fire Prevention and Management Scheme during the last three years (as on 31.12.2018) are given in Statement-II (*See below*).

(d) Question does not arise.

Statement

*Details of forest fire alerts issued by FSI to all States and
UTs in the last three years*

Sl. No.	States/UTs	Number of forest fire alerts sent by FSI to State/UTs		
		2016	2017	2018
1	2	3	4	5
1.	Andaman and Nicobar Islands	24	8	3
2.	Andhra Pradesh	1,699	1,877	1,785
3.	Arunachal Pradesh	293	733	491
4.	Assam	1,766	1,887	1,660
5.	Bihar	321	272	223

1	2	3	4	5
6.	Chandigarh	0	1	0
7.	Chhattisgarh	2,808	4,373	3,331
8.	Dadra and Nagar Haveli	0	0	0
9.	Daman and Diu	0	0	0
10.	Delhi	2	5	4
11.	Goa	10	32	9
12.	Gujarat	262	574	572
13.	Haryana	43	185	43
14.	Himachal Pradesh	199	170	748
15.	Jammu and Kashmir	217	113	742
16.	Jharkhand	740	1,133	666
17.	Karnataka	831	1,333	1,068
18.	Kerala	165	456	128
19.	Lakshadweep	0	0	0
20.	Madhya Pradesh	2,675	4,781	4,929
21.	Maharashtra	1,874	3,487	3,919
22.	Manipur	1,105	1,094	1,606
23.	Meghalaya	966	1,454	1,664
24.	Mizoram	1,318	1,587	2,339
25.	Nagaland	678	930	935
26.	Odisha	2,763	4,416	3,735
27.	Puducherry	0	9	4
28.	Punjab	45	320	487
29.	Rajasthan	66	260	292
30.	Sikkim	0	8	1
31.	Tamil Nadu	113	301	221
32.	Telangana	1,154	1,748	1,918

1	2	3	4	5
33.	Tripura	346	431	861
34.	Uttar Pradesh	691	1,170	1,165
35.	Uttarakhand	1,501	376	1,385
36.	West Bengal	142	364	129
GRAND TOTAL		24,817	35,888	37,059

Statement-II

Details of funds released to State/Uts Governments for various forest protection measures

(₹ in lakhs)

Sl. No.	States	2015-16 Released	2016-17 Released	2017-18 Released	2018-19 Released (As on 31.12.2018)
1	2	3	4	5	6
Other States					
1.	Andhra Pradesh	0.00	0.00	0.00	260.06
2.	Bihar	59.09	88.59	75.00	57.17
3.	Chhattisgarh	120.75	211.04	168.00	104.60
4.	Gujarat	179.99	122.26	75.00	92.16
5.	Goa	0.00	0.00	0.00	0.00
6.	Haryana	77.86	93.91	75.00	0.00
7.	Himachal Pradesh	302.16	331.36	276.70	0.00
8.	Jammu and Kashmir	193.93	95.61	75.00	0.00
9.	Jharkhand	83.62	199.63	105.00	107.84
10.	Karnataka	228.19	203.27	105.00	148.36
11.	Kerala	86.00	163.65	234.53	220.83
12.	Madhya Pradesh	420.00	281.15	168.00	572.08
13.	Maharashtra	447.32	372.58	321.58	629.76

1	2	3	4	5	6
14.	Odisha	136.00	266.14	168.00	348.01
15.	Punjab	77.00	0.00	75.00	0.00
16.	Rajasthan	112.54	174.22	105.00	98.82
17.	Tamil Nadu	203.02	74.29	105.00	0.00
18.	Telangana	0.00	0.00	105.00	0.00
19.	Uttar Pradesh	156.15	139.72	75.00	100.61
20.	Uttarakhand	356.83	304.03	168.00	438.38
21.	West Bengal	0.00	92.83	75.00	54.14
TOTAL		3240.45	3214.28	2554.81	3232.82

NE and Sikkim

1.	Assam	0.00	0.00	0.00	93.23
2.	Arunachal Pradesh	85.07	181.34	102.00	0.00
3.	Manipur	240.76	125.02	219.88	181.73
4.	Meghalaya	180.26	126.57	104.63	113.53
5.	Mizoram	153.17	131.29	90.59	88.37
6.	Nagaland	122.6	170.01	92.56	66.49
7.	Sikkim	150	119.73	148.59	0.00
8.	Tripura	147.19	190.76	66.00	65.40
TOTAL		1079.05	1044.72	824.25	608.75

Union Territories

1.	Andaman and Nicobar Islands	28.00	56.23	9.00	0.00
2.	Chandigarh	36.99	74.52	8.00	0.00
3.	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00
4.	Daman and Diu	0.00	0.00	0.00	0.00
5.	Lakshadweep	0.00	0.00	0.00	0.00

1	2	3	4	5	6
6.	New Delhi	0.00	50.00	30.00	0.00
7.	Puducherry	0.00	0.00	30.00	0.00
	TOTAL	64.99	180.75	77.00	0.00
	GRAND TOTAL	4384.49	4439.75	3456.06	3841.57

Checking of pollution in rivers and water bodies in urban areas

2768. SHRI D. KUPENDRA REDDY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether awareness campaigns were/are being conducted for checking pollution in rivers, dying marine ecosystems and degradation of environment in urban areas;

(b) if so, the details thereof; and

(c) measures being taken towards reducing water pollution in rivers especially in urban areas?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) Ministry of Environment, Forest and Climate Change (MoEF&CC) is implementing Environment Education, Awareness and Training scheme with an objective to promote environmental awareness among all sections of the society and to mobilize people's participation for conservation of environment. On the occasion of the World Environment Day, 2018, which was hosted by India, a campaign on the theme "Beat Plastic Pollution" was undertaken by MoEF&CC from 23rd May, 2018 to 10th June, 2018. The campaign included cleaning up of 24 identified beach stretches and 24 identified riverine stretches in various States with the involvement of school children, eco-club schools and general public including Government officials. On the above occasion, mini marathons were organized in Delhi and also in four locations in the country; namely, Bengaluru, Bhubaneswar, Shillong, and Gandhinagar which involved participation of large numbers of school children and general public. Awareness about various environmental issues including pollution in rivers, marine ecosystems and degradation of environment in urban areas was also undertaken under National Green Corps programme of the Ministry.